

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.623
CP-59/241-242/ND/2024

IN THE MATTER OF:
M/s. Kuldeepak Mittal

...APPLICANT

Vs

Harvest Gobal (SSP) Private Limited

...RESPONDENT

Section
U/s 241-242

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/ Applicant

:Ms. Amaya Vaid, Mr. Parmod Kalirana,
Advs.

For the Respondent

:Adv. Anand Singh, Adv. Shubhanshu
Gupta

ORDER

Due to paucity of time, matter is adjourned to **04.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)